

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. 52/97.

Dt. of Decision : 17-09-98.

1. S.Venkateswara Rao
2. A.Siva Nagaiah
3. N.Nagabhushanam
4. B.Balanaga Raju
5. K.Veeranna Setty
6. P.Satyanarayana

...Applicants.

Vs

1. The Union of India, rep. by the Secretary to the Govt. of India, Dept. of Telecommunication, New Delhi.
2. The Chief General Manager, Telecommunication, AP Circle, Hyderabad.
3. The Telecom District Manager, Kurnool.

...Respondents.

Counsel for the applicants : Mr.K.Venkateswara Rao

Counsel for the respondents : Mr.V.Rajeswara Rao, Addl.CGSC.

CCRAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

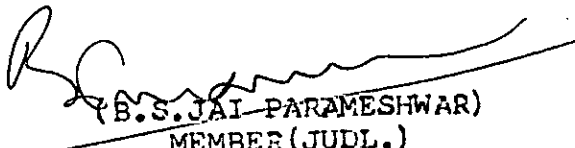
ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

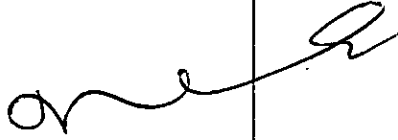
Heard Mr.K.Venkateswara Rao, learned counsel for the applicants and Mr.V.Rajeswara Rao, learned counsel for the respondents.

2. There are 6 applicants in this OA. They are ^{appointed as.} Technicians with three years Diploma or Degree ~~from~~ 1-1-86. They are now working as TTAs. They pray for the scale of pay of Rs.1400-2300/- w.e.f., 1-1-1986.

3. The OA is covered by the judgement of this Tribunal in OA.699/96 and OA.50/97 disposed of to-day. The same observation holds good in this OA also.

4. The OA is disposed of. No costs.


(B.S.JAI PARAMESHWAR)
MEMBER (JUDL.)


(R.RANGARAJAN)
MEMBER (ADMN.)

17/9/98
Dated : The 17th Sept. 1998.
(Dictated in the Open Court)

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Copy to:

1. The Secretary to Govt. of India,
Dept. of Telecommunication, New Delhi.
2. The Chief General Manager, Telecommunication,
A.P. Circle, Hyderabad.
3. The Telecom District Manager, Kurnool.
4. One copy to Mr. K. Venkateswara Rao, Addocate, C&T, Hyderabad.
5. One copy to Mr. V. Rajeswara Rao, Addl. CGSC, CAT, Hyderabad.
6. One copy to D.R(A), CAT, Hyderabad.
7. One duplicate copy.

YLKR

9/10/98
(7)

II COURT

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH - HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M(J)

DATED: 17/9/98

ORDER/JUDGMENT

M.A./R.A/C.P.NO.

in

C.A.NO. 52/97

~~ADMITTED AND INTERIM DIRECTIONS
ISSUED~~

~~ALLOWED~~

~~DISPOSED OF WITH DIRECTIONS
DISMISSED.~~

~~DISMISSED AS WITHDRAWN~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS~~

YLKR

